

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.12.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.228/ BB/2018	For admission	Sec 9 of I&B code	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarkar Advocate	M/s Bhuwalka Stell Industries Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

ARADHANA LAKHTAKIA
9986640538

Applicant

Aradhana

RESPONDENT/s :

**Raghuram
Cadambi**

Respondent

Raghuram

ORDER

Heard Ms. Aradhana Lakhtakia, learned Counsel for Applicant and Shri Raghuram Cadambi, learned Counsel for Respondent. Learned Counsel for Respondent accepts notice on behalf of the Respondent. Post the case on 31.12.2018

Ashok
MEMBER(T)

Rajeswara
MEMBER(J)

Raushan

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